



#R-1
% 22.07.2011


Present: Mr.Salil Kapoor, Mr. Sanat Kapoor, Mr. Ankit Gupta,
Mr. Tashriq Amhed, Adv. for the Appellant
Mrs. Suruchi Aggarwal, Adv. for the Respondent-revenue

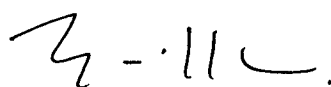
+ ITA No.188/2009
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Learned counsel for the appellant does not intend to press this appeal.

The same is accordingly dismissed.

Needless to emphasise, non-pressing of this appeal would not be an impediment to put forth the appellant's contentions in other appeals preferred by the revenue.


CHIEF JUSTICE


SANJIV KHANNA, J

JULY 22, 2011
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